

(c) what would be the immediate benefit to petroleum users out of its products and how much of foreign exchange will be saved as a result of this?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) No, Sir.

(b) The foreign exchange component of the project works out to 12.2 per cent and indigenous capabilities have been utilised to the maximum extent possible.

(c) Once the refinery goes into production, apart from meeting the bulk of the petroleum products requirements in the north-west region, the refinery will be supplying feedstock to fertilizer units based on heavy feedstock and Naphtha as well as produce nearly 1.8 lakhs tonnes of LPG for domestic use. Taking into account the posted prices of crude oil and petroleum products and the transportation costs there of, the savings in foreign exchange would amount to about Rs. 236 crores per annum.

Enrolment of Large Scale Bogus Voters

2732. **SHRI R. N. RAKESH:** Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government's attention has been invited to the 'Hindustan Times' dated 2-1-81 to the effect that some political parties have expressed their concern regarding the enrolment of large scale fresh bogus voters and made allegations of en masse bungling with the voters' lists in the constituencies of Several Ministers and Congress-I MLA's; and

(b) if so, the details regarding the reaction of Election Commission in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b). Presumably, the reference is to a news item that has appeared on the subject in the *Times of India* dated 2nd November, 1981 which refers to the concern expressed by the Haryana Unit of Bharatiya Janata Party over the alleged enrolment of bogus voters in 11 Assembly Constituencies including Kalka, Panipat, Karnal, Ambala Cantt., Faridabad, Gurgaon and Jind. The Election Commission appointed a team of officers to investigate into the complaints of specific nature regarding alleged inclusion of bogus names in the electoral rolls of some parts of a few Assembly constituencies in the State of Haryana. On the report of the study team, the Commission has issued direction for the rectification of the mistakes in the electoral rolls.

Production of Gorakhpur Fertilizer Plant

2733. **SHRI ASHFAQ HUSAIN:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) production of the Gorakhpur Fertilizer Plant for the last ten years, year-wise;

(b) the capacity of the plant for the corresponding years; and

(c) the main reasons for the decline in production?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) and (b). The installed capacity and the production of fertilizer dur-

ing last ten years in Gorakhpur Fertilizer Plant are as follows:—

Year	Installed capacity Tc N/year	Production Tc N/year
1971-72	80,000	75,900
1972-73	80,000	69,270
1973-74	80,000	64,176
1974-75	80,000	72,772
1975-76	80,000	59,163
1976-77	131,100	95,173
1977-78	131,100	88,757
1978-79	131,100	88,001
1979-80	131,100	51,066
1980-81	131,100	59,814

(c) The main reason for the decline in production are, power cut, power failure, voltage dips, shortage of raw materials and technical constarints in reaching stream efficiencies/capacity utilisation due to inadequacy in compressors and air separation units.

Inspection quarters set up by U.P. Telecom. Circle

2734. SHRI SUSHIL BHATTACHARYA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of Inspection Quarters set up by U.P. Telecom. Circle during the period 1976—80 and the average cost on each, both investive and recurring;

(b) the number of units massively renovated etc. during the above period and such expenditure in average; and

(c) the total expenditure in maintenance of staff retiring rooms during this period?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) to (c). The information is being collected and will be placed on the table of the House.

लखनऊ में पेट्रोल डीलरशिप देने के लिए विज्ञापन

2735. श्री जयपाल सिंह कश्यप : क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नई दिल्ली स्थित पेट्रोलियम कारपोरेशन की लखनऊ शाखा की ओर से 21 अक्टूबर, 1981 के दैनिक "जागरण" गोरखपुर में प्रकाशित विज्ञापन संख्या 22600/यू० पी० के अनुसार, पेट्रोल डीलरशिप देने के लिए अनुसूचित जातियों के लोगों से आवेदनपत्र आमंत्रित किए गए थे और इस प्रयोजन से 21 अक्टूबर, 1981 को लखनऊ में साक्षात्कार भी लिए गए थे; और

(ख) यदि हां, तो डीलरशिप देने के लिए अन्तिम निर्णय कब तक ले लिया जाएगा ?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री प्रकाश चन्द्र सेठी) : (क) जी, हां। उक्त विज्ञापन हिन्दुस्तान पेट्रोलियम कारपोरेशन लिमिटेड द्वारा दिनांक 23/24 अगस्त, 1981 को जारी किया गया था।

(ख) ऐसी आशा है कि एक उपयुक्त उम्मीदवार का चयन करने हेतु प्रयोजन हेतु गठित की गई चयन समिति शीघ्र ही अपनी बैठक करेगी।